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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 1034/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 24.01.2018

NAME OF THE PARTIES: Windermere Properties Pvt.Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	Swapnil Gupta	Advocate for Petitioner	
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2.	Rahul Dev	Advocate for Petitioner	
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ORDER

CSP No. 1034/230-232/NCLT/MB/MAH/2017

CSP No. 1035/230-232/NCLT/MB/MAH/2017

CSP No. 1036/230-232/NCLT/MB/MAH/2017

CSP No. 1037/230-232/NCLT/MB/MAH/2017

CSP No. 1038/230-232/NCLT/MB/MAH/2017

CSP No. 1130/230-232/NCLT/MB/MAH/2017

The Company Petitions are admitted.

List this matter for final hearing on 21.02.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)